

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 8th May, 2019

No.HC.VII-167 (Pt.-V)/2014/2459/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a 4-day "**Cyber Crime & Cyber Law Programme for Public Prosecutors & Judicial Officers**", scheduled to be held w.e.f. **27th to 30th May, 2019 in the North Eastern Police Academy (NEPA), Umsaw, Meghalaya-**

ASSAM		
Sl. No.	Name	Designation
1.	Shri Rahul Medhi	Addl. Chief Judicial Magistrate, Dhemaji
2.	Shri Forhan Uddin Choudhury	Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
NAGALAND		
3.	Shri Phuleto Yeptho	Chief Judicial Magistrate, Kohima
MIZORAM		
4.	Ms. Ngursangzuali Sailo	Senior Civil Judge -cum -Chief Judicial Magistrate, Serchhip
ARUNACHAL PRADESH		
5.	Shri Damge Niri	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Tawang District

The Officers are to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-V)/2014/2460 - 2481/A, dated 08.05.2019

Copy forwarded for information and necessary action to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.



6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Director, North Eastern Police Academy, Umsaw, Meghalaya.
8. The Director, Judicial Academy, Assam.
9. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
10. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to inform the nominated participant of his / her State accordingly.

12. The District & Sessions Judge,
Dhemaji / Lakhimpur, North Lakhimpur

He / she is requested to inform the nominated participant of his / her District accordingly.

13. The Principal District and Sessions Judge, Kohima.
14. The District & Sessions Judge, Aizawl.
15. The District & Sessions Judge, West Sessions Division, Yupia.
16. Ms. G. Chanambam, Dy. Director (Indoor), NEPA, Meghalaya.
17. The Nominated Officer concerned.

It is for information of the nominated participants that they should report at NEPA by 26th May, 2019 positively. Free Boarding & Lodging will be provided to the participants from 26th to 31st May, 2019. Before 26th and after 31st May, 2019 boarding & lodging will be charged as per Govt. Rules. No families / vehicles, PSO, driver will be permitted inside NEPA Campus. Dress order will be formal (civvies).

For details, the following persons may be contacted:

(i) Course Director:

***Ms. G. Chanambam, Dy. Director (Indoor)
Mob. No. - 9436108657***

(ii) Course Coordinator:

***Smti. Saswati Nath
Comp. Faculty
Mob. No.-8119970770***

18. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
19. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
20. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
21. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
22. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

Registrar (Judicial)